

IN THE HIGH COURT OF JHARKHAND AT RANCHI
S.A. No.536 of 2015

Chhabi Rani Gorai & ors.

...Appellants

Versus

The State of Jharkhand & Ors.

....Respondents

Coram: HON'BLE MR JUSTICE RAJESH KUMAR

For the Appellants : Mr. J.N. Upadhyay. Advocate

For the Respondent : Mr. P.K. Rai, A.C. to S.C. (L&C)-I

06/03.09.2021: As a last chance, four weeks' time, as prayed for, is allowed for
removal of the defects.

(Rajesh Kumar, J.)

Ravi/-